



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI

&

HON'BLE SMT. JUSTICE ANURADHA SHUKLA

ON THE 22nd OF JANUARY, 2025

WRIT PETITION No. 41898 of 2024

SMT. NIDHI SHRIVAS AND OTHERS

Versus

THE REGISTRAR AND OTHERS

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Appearance:

Shri Shivam Gautam - Learned counsel for the petitioners.

Shri Ritwik Parashar - Learned Government Advocate for the State.

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ORDER

Per. Justice Sushrut Arvind Dharmadhikari

After arguing for sometime, learned counsel for the petitioners seeks leave of this Court to withdraw this petition.

It is, accordingly, **dismissed as withdrawn.**

(SUSHRUT ARVIND DHARMADHIKARI)
JUDGE

(ANURADHA SHUKLA)
JUDGE